

GOVERNMENT OF RAJASTHAN
DIRECTORATE OF ANIMAL HUSBANDRY

RAJASTHAN GOSHALA RULES, 1964

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NOTIFICATION

Jaipur, August 1964

No. F.15 (275) SCA{59}:- In exercise of the powers conferred by sub-section(1) of section (13) of the Rajasthan Goshala Act,1960 (Act No. 24 of 1960) the State Government hereby makes the following rules, namely :-

THE RAJASTHAN GOSHALA RULES 1964

1. Short title and extent:-
 - (1) These rules may be called the Rajasthan Goshala Rules, 1964.
 - (2) They shall extend to the whole of the State of Rajasthan.
2. Definitions: - In these rules, unless the subject or context otherwise requires;-
 - (a) "Act" means the Rajasthan Goshala Act, 1960;
 - (b) "Form" means a Form appended to these rules;
 - (c) "Section" means a section of the Act; and
 - (d) All other words and expressions used here in but not defined shall have the meanings respectively assigned to them in the Act.
3. Constitution of the Federation: - The Federation shall consist of 11 members to be elected by the Trustees of the Gaushalas in the manner laid down in rule 4.
4. Election of the members of the Federation:-
 - (1) Within three months of the preparation of the Register of the Gaushalas, the Registrar shall issue to every Trustee or President or Secretary or Administrator or the person by whatever designation known, in whom the administration of a Goshala in the State vested , a notice in writing :-
 - (i) Stating the date, time and place of the meeting for election of the members of the Federation at least 15 days in advance, and
 - (ii) Inviting nominations so as to reach the Registrar at least one week before the date notified for election.
 - (2) Nominations shall be duly proposed and seconded by the Trustees and shall also contain the consent of the person nominated under his own signature which shall be duly attested by any other trustee or by the Sarpanch of the Panchayat Samiti of the area in which such person resides or by a Government Officer of the Gazetted rank .

(3) All nomination papers shall be scrutinised by the Registrar or any other officer authorised by him in this behalf, and those nomination papers which are not in accordance with the provisions mentioned in sub rule (2) shall be rejected by the Registrar or such officer.

(4) On the date notified for the election, a meeting of the trustees shall be called at the appointed time and place. The Registrar shall preside over this meeting. A list of the candidates validly nominated shall be announced by him. Any candidate may withdraw his candidature by a notice in writing delivered to the Registrar at least one hour before the time fixed for the meeting. Immediately upon the announcement of the list of candidates validly nominated and who have not withdrawn their candidature, the election shall take place by a simple majority voting.

In case of equality of votes, result shall be declared by drawing of lots in such manner as the Registrar may think proper.

(5) Each Goshala shall have one vote which shall be exercised by its trustee. If there are more than one trustees in Goshala, the right of voting shall be exercised by the trustee nominated by the Goshala in this behalf.

(6) Trustees of at least one fourth of the total number of Goshala or twenty five trustees each of which representing one Goshala, whichever is less, shall form the quorum for such meeting for the election.

Provided that if at any such meeting the quorum is not present, the Registrar shall adjourn the meeting to some other date and the notice of such meeting shall be issued in the same manner as is prescribed in sub rule (1) and no quorum shall be required for any adjourned meeting.

(7) All votes shall be recorded by the trustees in person by ballot system.

(8) After all the 11 members have been elected; they will elect from among themselves one member as the Chairman of the Federation.

5. Application for registration of Goshala:-

(1) An application for registration of a Goshala shall be in form I and shall be submitted by the trustee of such Goshala in person or sent by registered post (acknowledgement due) to the Registrar at his office. Every such application shall be accompanied by a statement in Form II and other particulars in Forms III and IV.

(2) After the receipt of the application and the statement under sub rule (1), the Registrar shall grant a receipt in Form No. V to the trustee or his agent.

6. Maintenance of register and grant of certificate of registration: - The Registrar shall maintain a register of Goshala in Form VI and shall issue a certificate of registration of a Goshala in Form VII.
7. Notice of enquiry: - The notice of enquiry required to be served on the trustees of a Goshala under sub section (2) of section 7 of the Act shall be in Form VIII.
8. Annual statement of changes in the particulars of Goshala :- An annual statement required to be furnished by the trustee of a Goshala under section 8 of the Act shall be in Form IX and shall be sent to the Registrar by registered post (acknowledgement due) or presented in person and a receipt obtained thereof.
9. Statement of accounts: - A statement of the accounts of Goshala required to be furnished by the trustee to the Registrar under sub section (3) of section 9 of the Act shall be in Form X.
10. Preparation of audit note: - The auditor appointed under section 9 of the Act shall prepare an audit note in Form XI.
11. Service of notices: - Every notice required to be issued under this Act or these rules shall be served by registered post (acknowledgement due).

**By order of the Governor,
Secretary to the Government.**

FORM No. I

[Application for Registration of Goshala under section 5(1) of Rajasthan Goshala Act, 1960 (vide rule 5)]

To,

The Registrar of Goshala,
Rajasthan, Jaipur.

Sir,

I.....Trustee/President/Manager/Secretary of
.....do hereby apply under section 5, sub
section (1) of the Rajasthan Goshala Act , 1960 , for the registration of
the Goshala known as and established
in village / Town / CityFollowing documents
are enclosed herewith :-

1. A statement in Form II as prescribed duly filled in by me.
2. A true copy of the resolution of the Goshala Committee authorising me to function as a trustee with in the meaning and for the purposes of the Act.
3. Two copies of the constitution, rules and regulations of the Goshala.

Signature of trustee.

Designation.

Date.....

Place.....

Name and address of Goshala

FORM No. II

Statement under section 5 (1) of Rajasthan Goshala Act, 1960.
(Vide rule 5)

Application for registration of Goshalas

1. Name of Goshala with.....
(a) Name of village / town (b) Tehsil
(c) Post Office & (d) District
2. Year of establishment.
3. Total number of persons who are the trustees of the Goshala and names of all the trustees.
4. Names of the President, Secretary and Treasurer of the Managing Committee of Goshala or its Administrator.
5. Name, designation and address of the trustee (President or Secretary or Administrator) to whom communication for Goshala be sent.
6. Annual expenditure (approximately.)
7. Annual income (approximately.)
8. Strength of cattle.....
(i) Productive (economic)
(ii) Unproductive (un- economic)
9. Milk production in the Goshala on the previous day of signing the application.
10. Area of land (in acres).
(I) for cultivation -
(a) Barani area-
(b) Irrigated area
(ii) For grazing

I do here by certify that to the best of my knowledge and belief the above information is correct.

Signature of trustee.

Place.....

Designation

Date.....

Name and address of Goshala

FORM No. III

- (Vi) On account of rent of buildings and shops.
 - (Vii) On account of Goshala cess.
 - (Viii) On account of donations & special subscriptions.
 - (Ix) On account of land revenue.
 - (X) On account of Government grant or subsidy.
 - (Xi) On account of any other source.
14. Fodder grown during the preceding year.....
- (I) In Kharif season (No. of acres)
 - (li) In Rabi season (No. Of acres)
 - (iii) Name of fodder crops grown in Rabi season.
-
15. Silage made during the preceding year (Mts) and names of crops ensiled.
-
16. Whether canal irrigation available? If so, for how many acres.
-
17. Average milk production per day during the preceding year (from 1st January to 31st December).
- (li) Milk production on the first day of the month in which the statement is submitted.
-
18. Permanent funds on the first day of the month in which the statement is submitted.
- (I) Cash in bank as fixed deposit and/ or with some firm or business men.
 - (ii) Invested in shares etc.
-
19. Cash in hand on the first day of the month in which the statement is submitted.
20. (a) Strength of animals (on the day of the month in which the statement is submitted.)
- (i) Economic.....
 - (ii) Un-economic.....
- (b) Strength of Goshala workers (on the first day of the month in which the statement is submitted).

N.B. Details of economic and un-economic animals and that of Goshala workers are given in Form No. 2 (b).

21. Details of other properties of the Goshala on the first day of the month in which the statement is submitted, such as:-

- (i) Cattle sheds and other buildings being used.
 - (ii) Buildings and shops given on rent.
 - (iii) No. of wells (Pucca and Kutcha separately).
 - (iv) No. of silos (Pucca and Kutcha separately).
 - (v) No. Of wells in which water pumps have been installed.
 - (vi) Land (a) free of rent..... (giving khasra (No. of acres) Nos. Villages and Tehsil etc. and date of such grant and by whom.)
(b) Rented..... (giving khasra (No. of acres) Nos. Villages and Tehsil, etc. and date of taking the land.)
 - (vii) List of articles, each of them having a value of Rs.100/- or more.
-

22. Some important particulars of the Goshala during the preceding year.....

- (I) No. of animals admitted:-
 - (a) Economic animals received as gift or donation.....
 - (b) Un-economic animals received for sheltering.....
- (ii) No. of animals purchased.....
- (iii) No. of animals sold.....
- (iv) No. of animals died. (economic and un-economic separately).
- (V) No. of animals born.....
- (vi) No. of bulls (pure breed) produced.
- (vii) No. of bulls (pure breed) sold and /or distributed.
- (viii) No. of cows (pure breed) produced.
- (ix) No. Of services given by the Goshala bull to the:-
 - (a) Goshala cattle.
 - (b) Outside cattle.
- (x) Name of the contagious and infectious diseases (epidemics) which affected the Goshala cattle.
- (xi) No. of animals inoculated against each of such epidemics.

(xii) No. of animals sent to Gosadan.....

23. Whether there is electricity in the Goshala.....

24. (a) No. of branches of the Goshala

(b) Places of branches.....

| S.No. — | Name of place | Distance from Goshala | means of communication |
|---------|---------------|--------------------------|---------------------------|
|---------|---------------|--------------------------|---------------------------|

(i)

(ii)

(iii)

(iv)

(v)

25. Any other particulars that may be required by the Registrar.

We do here by certify that to the best of our knowledge and belief the above informations are correct.

Signature of trustees.
Designation

Signature

Designation

Signature

Designation

Signature

FORM No. IV

Under section 5 (1) of Rajasthan Goshala Act, 1960 (vide rule 5)
Details of economic animals

| Class of Animals | Name of Breed | Cows (Milk) | Dry | Heifers above 2 years | | Stud bulls being raised as bulls | Male stock above 2 years | | Young male stock | | Young female stock | | Bullocks | Total |
|---------------------|---------------|-------------|-----|-----------------------|-----------|----------------------------------|--------------------------|-----------|--------------------|----------------|---------------------|--------------|----------|-------|
| | | | | Covered | Uncovered | | Uncastrated | Castrated | Between 1 & 2 Yrs. | Below one Year | Below 1 and 2 years | Below 1 year | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 |
| Pure breed animals | | | | | | | | | | | | | | |
| Mixed breed animals | | | | | | | | | | | | | | |

| Buffaloes | | Goats | | Sheep | | Other animals | Total | Grand Total | Remarks |
|-----------|--------|-------|-------|-----------|-------------|---------------|-------|-------------|---------|
| Male | Female | Bucks | Goats | Males ram | Female ewes | | | | |
| 16 | 17 | 18 | 19 | 20 | 21 | 22 | 23 | 24 | 25 |

Details of Un-economic animals

1. Cows
2. Bullocks
3. Young male stock
4. Buffaloes
5. Sheep
6. Young female stock
7. Goats
8. Other animals...

Total

Details of workers (on the first day of the month in which the statement is submitted :-)

1. No. of Managers or Supervisors or Inspectors.
2. No. of Asstt. Managers or Supervisors or Inspectors.
3. No. of Ministerial Staff (Munneems, Accountants, Clerks etc...)
4. No. of Cattle attendants.
5. No. of Chaukidars, cleaners etc.
6. No. of other workers.
7. Whether there is technically trained hand in the Goshala and, if so, his designation.

We do hereby certify that to the best of our knowledge and belief the above informations are correct.

Signatures of trustees.

Signatures

Designation

Signatures

Designation

Signatures

Designation

Name and address of Goshala

Form No. V
[Vide rule 5 [2]]

Acknowledgement of application and statement etc., filled under section 5 of the Rajasthan Goshala Acts, 1960 (Act 24 of 1960).

Received an application along with a statement and the particulars in Forms II, III & IV respectively from the trustee or trustees offor registration under section 5 of the Rajasthan Goshala Act, 1960 (Rajasthan Act No. 24, 1960)

Dated the
Rajasthan

Registrar of Goshalas,

FORM No. VI (Part I)

The Register of Goshalas

Under section 6 of the Rajasthan Goshala Act. 1960.
(Vide rules)

- 1 Name of the Goshala
- 2 Place
- 3 Tehsil Sub-Division or Asstt. Collector's head quarters
- 4 District
- 5 Post Office Telegraph Office.
- 6 Rly. StationDistance Miles.
- 7 Means of communication Nearest Vety. Hospital or dispensary
..... Distance (miles)
Means of communication..... Nearest Vety. Hospital or Dispensary.
..... distance (miles) from Railway Station.
- 8 Year of establishment of the Goshala No. of branches of Goshala
- 9 Place of branches of Goshala
And distance in miles..... (1)..... (2)..... (3)..... (4)..... (5)
- 10 Total number of persons who are the trustees of the Goshala.
- 11 Name and addresses of the President, Secretary, Treasurer or Administrator of the Goshala.
 - (a) Name of the trustees
 - (b) Name of the President address.....
 - (c) Name of the Secretaryaddress
 - (d) Name of the Treasureraddress
 - (e) Name of the Administrator address
- 12 Mode of succession to the office of the Trustees.
13. Annual expenditure for the preceding three years.
 - (a) Yearamount.....
 - (b) Year amount.....
 - (c) Year amount.....
14. Annual income for the preceding three years
Year 19 -
 - (a)
 - (b)
 - (c)

FORM No. VI (Part II)
[Under section 6 of Rajasthan Goshala Act, 1960 (Vide rule 6)]
The Register of Goshalas
Buildings

| S. No. | Name of buildings including Shops Cattle shed etc. | Where Situated | Purpose for which used | Remarks |
|--------|--|----------------|------------------------|---------|
| 1 | 2 | 3 | 4 | 5 |
| 1. | | | | |
| 2. | | | | |
| 3. | | | | |
| 4. | | | | |
| 5. | | | | |

FORM No. VI (Part II Continued)
LAND

16

| S. No. | Area in acres | Whether irrigated or Un irrigated | Canal or well | Khasra Nos. and villages | Tehsil | Given or rent or free | From Taken during the year | Purpose for which used | Remarks | |
|--------|---------------|-----------------------------------|---------------|--------------------------|--------|-----------------------|----------------------------|------------------------|---------|----|
| ----- | 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 11 | | | | | | | | | | |

17 Other properties (each article having value of Rs. 100/- or more)

| S. No. | Name of article | Number | Description | Remarks |
|--------|-----------------|--------|-------------|---------|
| 1 | 2 | 3 | 4 | 5 |
| | | | | |

18. Permanent funds on the first day of the month (name of month) in which statement under Section No. of the Rajasthan Goshala Act, 1960 (a)
 Cash in Hand as fixed deposit or with some firm or businessmen

(a) Invested in shares

(b) Cash in hand

Clerk

Registrar

FORM No. VI (Part III)

Under section 6 of Rajasthan Goshala Act, 1960 (vide rule 6)
THE REGISTER OF GOSHALA

19. Livestock Strength (details of economic & un-economic animals).

Details of economic animals.

| Class of Animals | Name of Breed | Cows in (Milk) | Dry | Heifers above 2 years | | Stud bulls being raised as bulls | Male stock above 2 years | | Young male stock | | Young female stock | | Bullocks | Total |
|------------------|---------------|----------------|-----|-----------------------|-----------|----------------------------------|--------------------------|-----------|--------------------|----------------|---------------------|--------------|----------|-------|
| | | | | Covered | Uncovered | | Being raised as bulls | Castrated | Between 1 & 2 Yrs. | Below one Year | Below 1 and 2 years | Below 1 year | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 |

Pure breed animals

Mixed breed animals

Total

| Buffaloes | | Goats | | Sheep | | Other animals | Total | Grand Total | Remarks |
|-----------|--------|-------|-------|-----------|-------------|---------------|-------|-------------|---------|
| Male | Female | Bucks | Goats | Males ram | Female ewes | | | | |
| 16 | 17 | 18 | 19 | 20 | 21 | 22 | 23 | 24 | 25 |

Details of Un-economic animals

1. Cows

2. Bullocks

3. Young male stock

4. Young female stock

5. Buffalo

6. Sheep

7. Goats

8. Other animals...

Total

FORM No. VI (Part III)

Average milk production per day during the preceding year.....

Milk production on the 1st day of the month in which the statement is submitted.....

Silage made during the preceding year.....

Fodder crops grown during the preceding year.....

(a) In Kharif & (b) In Rabi.....
(No. of acres) (No. of acres)

Number of animals sent in Gosadan during the preceding year.....

Area (in acres) irrigated by canal.....

Whether there is electricity.....

Some important particulars of the preceding year.....

(a) No. of animals born.
purchased.....

(b) No. of animals

(c) No. of animals died

d) No. of animals sold.

(e) No. of bulls sold.

(f) No. of services given to
cattle and to out

Goshala
side cattle.

No.

CERTIFICATE OF REGISTRATION

[Under section 5 of the Rajasthan Goshala Act, 1960
(vide rule 6)]

**OFFICE OF THE REGISTRAR OF GOSHALAS
RAJASTHAN, JAIPUR**

In the matter of

Where as Shri _____ Trustee of the Goshala, namely _____ has applied for the registration of the said Goshala under section 5 of the Rajasthan Goshala Act, 1960 (Act No. 24 of 1960) and whereas I am satisfied after making necessary enquiry that the required statements filed with the application are correct and the application is genuine. I, therefore, certify in pursuance of sub-section (3) of section 5 of the said Act that the said Goshala has been registered.

Date this _____ day _____ one thousand nine hundred and _____

*Registrar of Goshala,
Rajasthan, Jaipur*

FORM No. VIII

(Vide rule 7)

[Notice of enquiry under section 7 (I) of the Rajasthan Goshala Act, 1960
(Rajasthan Act No. 24 of 1960)]

To

Where as I have reasons to believe or material information before me to convince about the unsatisfactory condition of your Goshala, you are hereby directed to appear before me in person or through authorised agent of the following place, date and time with the following of relevant papers for inspection:-

Place of hearing _____

Date _____

Time _____

Relevant papers to be produced:-

- (a) The details of the property pertaining to the Goshala;
- (b) The name and address of the trustee of the Goshala;
- (c) The mode of succession to the office of the Goshala
- (d) The income and expenditure of the Goshala;
- (e) The sources of income of the Goshala, and
- (f) Any other papers or records that may be required by the Registrar of Goshalas.

Dated _____

**Registrar of Goshalas,
Rajasthan**

FORM No. IX

[Under section 5 of the Rajasthan Goshala Act, 1960]
(vide rule 8)

Annual Statement regarding changes in the particulars of Goshala under section 8
of the Rajasthan Goshala Act, 1960 (Rajasthan Act No. 24 of 1960)

I _____ S/o _____
Place _____ on behalf of
_____ hereby apply for incorporating in the Register of
Goshalas the following changes in the particulars regarding the
Goshala _____.

1. Registered No. _____
2. (a) Name of Goshala _____
(b) Place of Goshala _____
(c) District _____
(d) Division _____

3. Column Number of statement in which the amendment is required

4. Particulars of the amendment with descriptive note

5. Remarks _____

I, _____ S/o _____
_____ Resident
of _____ Tehsil _____ District
_____ hereby solemnly verify that all the informations given
are true to the best of my knowledge and belief and information.

Signature _____

Designation _____

Dated _____

FORM No. X STATEMENT OF ACCOUNT

[Under section 9 (3) of the Rajasthan Goshala Act, 1960
(vide rule 9)]

Form of Income and Expenditure

Name of Goshala _____
 Place _____ District _____
 Division _____
 Year of establishment of Goshala _____

STATEMENT OF ACCOUNTS FOR THE YEAR 19 - 19

| S. No. | Receipt | Amount | S. No. | Expenditure | Amount |
|--------|--|--------|--------|--|--------|
| 1 | By sale of milk & milk products | | 1 | Salaries and wages.... | |
| 2 | By sale of animals | | 2 | Feeding on animals:- (a) Fodder (b) Concentrate (Dana) | |
| 3 | By sale of manures, hides, skins etc..... | | 3 | Construction and repairs of building, wells, etc.... | |
| 4 | By land Revenue (a) Rent of Land..... (b) Sale of land produce | | 4 | Purchase of cattle..... | |
| 5 | By interest on capital, dividends, etc..... | | 5 | Purchase of other articles..... | |
| 6 | By rent of buildings. | | 6 | Rent of buildings..... | |
| 7 | By Goshala Cess (Legal) | | 7 | Land..... (a) Rent of land..... (b) Purchase of Land.... | |
| 8 | By donations and special subscriptions..... | | 8 | Interest on loans..... | |
| 9 | By Gopastmi..... | | 9 | Traveling allowance. | |
| 10 | By Government grants and subsidies..... | | 10 | Contingency..... | |
| 11 | By contingency..... | | 11 | Miscellaneous expenditure. | |
| 12 | By other sources. | | | | |

STATEMENT OF ACCOUNTS FOR THE YEAR 196 -196

| S.No. | Receipt | Amt | S.No. | Expenditure | Amt. |
|-------|--|-----|-------|--|------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. | By sale of milk & milk products | | 1. | Salaries and wages.... | |
| 2. | By sale of animals..... | | 2. | Feeding of animals..... (a) Fodder..... (b) Concentrates (dana)... | |
| 3. | By sale of manure, hides. Skins, etc..... | | 3. | Construction and repair of buildings, wells etc... | |
| 4. | By land revenue..... (a) Rent & Land..... (b) Sale of land produce | | 4. | Purchase of cattle.... | |
| 5. | By interest on capital, dividends etc. | | 5. | Purchase of other articles. | |
| 6. | By rent of buildings..... | | 6. | Rent of buildings... | |
| 7. | By Goshala Cess (lagan) | | 7. | Land..... (a) Rent of land..... (b) Purchase of land | |
| 8. | By donations and special subscriptions.... | | 8. | Interest on loans.... | |
| 9. | By Gopastimi. | | 9 | Travelling allowance. | |
| 10. | By Government grants and subsidies..... | | 10 | Contingency..... | |
| 11. | By contingency..... | | 11. | Miscellaneous expenditure..... | |
| 12. | By other sources..... | | | | |

Details of assets and liabilities:-

Auditor

Address

We do hereby certify that to the best of our knowledge & belief the above informations are correct and are in accordance with the audited Statement of Accounts.

Signature of trustees

Signature
Signature
Signature

Designation
Designation
Designation

FORM NO. XI

[Under section 9(1) of the Rajasthan Goshala Act, 1960 (vide rule 10)]

Audit Note

1. Duration of audit.....
2. Name of Goshala.....
Address.....Place.....District.....
3. Registered No.....
4. Is the Goshala affiliated with the Rajasthan State Goshala Federation?
5. Date on which Audit Note was ready.....
6. Date of submission of Audit Note to the following.....

1. Registrar of Goshalas, Rajasthan.....
Date.....
2. The Secretary of Goshala.....
Date.....

Date.....
Place.....

8. List of office bearers and employees present during audit period.....

| No. | Name | Designation | No. | Name | Designation |
|-----|------|-------------|-----|------|-------------|
| 1 | 2 | 3 | 4 | 5 | 6 |

9. List of office bearers and members of the working committee

| No. | Name | Designation | Address |
|-----|------|-------------|---------|
|-----|------|-------------|---------|

10. List of paid employees.

| No | Nam | Designation | Salary | No | Name | Designation | Salary |
|----|-----|-------------|--------|----|------|-------------|--------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |

11. Balance on the date of audit.....
12. Mention of contravention of the Act, the Rules and Regulation.....
13. Examination of cases of contravention of the resolutions adopted by the last general meeting.
14. Examination of prescribed account and other registers and comment, if any.....

15. Examination of all items of the expenditure and income including contingency, travelling allowance, etc. And mention of unauthorised items ;of expenditure with suggestions of ways, means and action for realisation of the same from persons.....
16. Liabilities and assets with comments.....
17. Verifications of the record of land, building and checking the income and expenditure in respect of them.....
18. Full details and particulars of investment in Bank etc.....
19. Checking of figures entered in the pass books of bank etc. And result.....
20. Contribution to the State Goshala Federation.....
21. Statement of cattle.....

| S. No | Cow | | Bullock | | Bull | |
|-------|---------------------|---------------------------|---------------------|---------------------------|---------------------|---------------------------|
| | Productive economic | Un-Productive Un-economic | Productive economic | Un-Productive Un-economic | Productive economic | Un-Productive Un-economic |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |

| Male | Female | Other Animals | | Total |
|------|--------|---------------------|---------------------------|-------|
| Calf | Calf | Productive economic | Un-Productive Un-economic | |
| 8 | 9 | 10 | 11 | 12 |

Balance from last year
 Gift.....
 Birth.....
 Purchase.....

1 _____

Contingent _____

2- _____

3

22. Figures of milk and milk products of the last three years.....

| Year | No. Of milk cattle | Milk in Mounds | Year | No. Of milk cattle | Milk in mounds |
|------|--------------------|----------------|------|--------------------|----------------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 196 | | | 196 | | |
| 196 | | | 196 | | |
| 196 | | | 196 | | |
| 196 | | | 196 | | |

Comments:-

23. List of articles and furniture (each article costing rupees 50/- and more)

24. List of arrears, Briti, advance.....

25. Statement of Income and Expenditure.....
from year.....Date..... to year.....
